## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 119 OF 2017**

Dated: 13<sup>th</sup> December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

WEIZMANN Limited .... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr. .... Respondent(s)

## <u>ORDER</u>

Due to administrative reasons, the matter could not be taken up.

List the matter on <u>06.03.2018.</u>

**COURT MASTER**